

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

011-28036687 (Fax)

Email: dja@nic.in

No. DJA/Trg./JO-29/CMMs-ACMMs-MMs/1757/2023/ 537 &

10th November, 2023

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
5. The Ld. Principal District & Sessions Judge, South, Saket
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
7. The Ld. Principal District & Sessions Judge, West, THC
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, North, Rohini
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Officiating Principal District & Sessions Judge, New Delhi, PHC

Sub.: Core Competence Conference on Knowledge, Skill and Perspective Development for CMMs/ ACMMs/ MMs (1/3rd of the total strength) on 02nd December, 2023.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 02nd December, 2023 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 02nd December, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

Development
for CMMs, ACMMs & MMs (1/3rd of the total strength)

on
02nd December, 2023

Sl. No.	Name of Officer	Present Posting	No	Civil/Police District	Place of Posting
1	Ms. Vidhi Gupta Anand	ACMM	1		Rouse Avenue
2	Ms. Saloni Singh	ACMM		East	KKD
3	Mr. Harjeet Singh Jaspal	ACMM	4		Rouse Avenue
4	Mr. Deepak Kumar-I	ACMM	1	Central	THC
5	Ms. Swati Sharma	ACMM	2	New Delhi	PHC
6	Mr. Anubhav Jain	ACMM		Shahdara	KKD
7	Ms. Vasundhra Chhaunkar	ACMM		North-West	Rohini
8	Mr. Abhishek Kumar	ACMM	1	New Delhi	PHC
9	Ms. Shriya Agrawal	ACMM		South-East	Saket
10	Ms. Samiksha Gupta	ACMM		South-West	Dwarka
11	Ms. Uditia Jain Garg	MM	4	North-East	KKD
12	Mr. Vaibhav Chaurasia	MM	4	North-West	Rohini
13	Mr. Tushar Gupta	MM	4	North	Rohini
14	Mr. Rinku Jain	MM	1	North	Rohini
15	Ms. Arjinder Kaur	MM	6	Central	THC
16	Mr. Ashwani Panwar	MM	4	South-East	Saket
17	Mr. Sukhman Sandhu	MM	3	South	Saket
18	Mr. Nitish Kumar Sharma	MM	3	North-East	KKD
19	Ms. Isha Singh	MM	3	New Delhi	PHC
20	Mr. Himanshu Sehloth	MM	3	North	Rohini
21	Ms. Chhavi Bansal	MM	11	South-East	Saket
22	Mr. Aridaman Singh Cheema	MM	3	Shahdara	KKD
23	Ms. Neetika Kapoor	MM	2	West	THC
24	Mr. Animesh Kumar	MM	8	South-West	Dwarka
25	Ms. Aayushi Saxena	MM	5	Shahdara	KKD
26	Ms. Aishwarya Sharma	MM	1	South-West	Dwarka
27	Mr. Bhanu Pratap Singh	MM	2	East	KKD
28	Mr. Kumar Rahul	MM	9	South-East	Saket
29	Mr. Udbhav Kumar Jain	MM	4	Shahdara	KKD
30	Mr. Ankit Karan Singh	MM	8	West	THC
31	Mr. Harshal Negi	MM	2	South-West	Dwarka
32	Ms. Aditi Rao	MM	7	South-East	Saket
33	Ms. Twinkle Chawla	MM	5	South-East	Saket
34	Mr. Saurabh Goyal	MM	5	North	Rohini
35	Mr. Akshay Sharma	MM	3	South-East	Saket
36	Mr. Ayush Sharma	MM	2	North-West	Rohini
37	Mr. Navdeep Gupta	MM	6	North-West	Rohini
38	Mr. Himanshu Tanwar	MM	1	South-East	Saket
39	Ms. Yashdeep Chahal	MM	1	New Delhi	PHC
40	Mr. Ankit Garg	MM	1	South-East	Saket
41	Ms. Himanshi Tyagi	MM	3	East	KKD
42	Ms. Meena Chauhan	MM	8	Central	THC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 87726-736 /JOTP/Gaz./2023

Dated, Delhi the 17 NOV 2023

As directed copy of letter bearing No. DJA/Trg/Policy Makers/1757/2023/5378 dated 10.11.2023 received through e-mail from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as **Annexure 'A'** .
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The CMM, Central District, Tis Hazari Courts, Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.


(**Ravinder Bedi**)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.